

National AYUSH Mission, Rashtriya Kishor Swasthya Karyakram, Rashtriya Bal Swasthya Karyakram, National Deworming Day, Weekly Iron Folic Acid Supplementation Program, Menstrual Hygiene Program, Mission Indradhanush, Kayakalp Abhiyan, Free Drugs and Diagnostic Initiative, Free care for family welfare services, Janani Shishu Suraksha Karyakaram (JSSK), free medicines under the various national health programmes like Anti-Malaria and Anti-TB Programmes seek to strengthen various health components.

- Making available tertiary health care services in the public sector through strengthening of hospitals, establishment of AIIMS institutions in the States and up-gradation of existing Government medical colleges across the country.
- Making available quality generic medicines at affordable prices to all, under 'Jan Aushadhi Scheme', in collaboration with the State Governments.
- Rashtriya Swasthya Bima Yojana (RSBY) which provides for smart card based cashless health insurance including maternity benefit on family floater basis.

**Violation of norms by CGHS empanelled hospitals in Lucknow**

†1879. SHRI JUGUL KISHORE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether there are such CGHS empanelled hospitals in Lucknow which do not have NOC from fire safety and water departments;
- (b) if so, whether it is not violation of orders of hon'ble Supreme Court; and
- (c) if so, whether action will be taken against the officers responsible for it?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): (a) All the empanelled hospitals under CGHS Lucknow, as on date, have provided NOC from fire safety and water departments.

- (b) and (c) Does not arise

**Accreditation as alternative to CEA registration**

1880. SHRI RAVI PRAKASH VERMA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Indian Medical Association (IMA) is advocating the idea of accreditation as an alternative to the Clinical Establishments Act (CEA) registration, if so, the details thereof;

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†Original notice of the question was received in Hindi.

(b) whether Jan Swasthya Abhiyan (JSA) has opposed to any exemption of doctors or hospitals from licensing under the CEA;

(c) if so, the response of Government thereon;

(d) whether the JSA has demanded a grievance redressal mechanism for patients in case of violation of the standards and punishment for lapse; and

(e) if so, the steps taken by Government in this regard?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): (a) Yes. The Indian Medical Association has, in its correspondence with the Department of Health and Family Welfare, stated that the objectives sought to be achieved by Clinical Establishment (Registration and Regulation) Act, 2010, can also be achieved by accreditation of such establishments by National Accreditation Board for Hospitals (NABH).

(b) Yes.

(c) Accreditation is a voluntary process and cannot be the basis for regulation. Only very few health care facilities have voluntarily applied for NABH accreditation so far. Besides, NABH accreditation is a costly process and increases the cost of healthcare for consumers. It is, however not a substitute for registration and regulation under the Clinical Establishment (Registration and Regulation) Act, 2010.

(d) Yes.

(e) Grievance redressal mechanisms form part of the Minimum Standards of the Clinical Establishments and it is the responsibility of the Clinical Establishments to provide such mechanisms in their establishments. The implementation of the provisions of the Clinical Establishments Act and Rules there under is the responsibility of the State Governments. However, many State Governments have not adopted the Act as yet.

#### **Unnatural deaths from diseases**

†1881. SHRIMATI NAZNIN FARUQUE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the number of unnatural deaths due to various diseases has increased abruptly in India;

(b) if so, what are the main causes of such deaths; and

(c) what are the action/measures taken by Government for healthy living which will decrease unnatural deaths?

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†Original notice of the question was received in Hindi.